



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 22.10.2019

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : IBA/914/2019
NAME OF THE PETITIONER(S) : HELMAN WORLD WIDE LOGISTICS PVT LTD
NAME OF THE RESPONDENT(S) : PENDA MARKETING PVT LTD
UNDER SECTION : 9 RULE 6 OF IBC 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	P. Sivasitha for B. Dhanaraj	Counsel for Respondent	
	M. SRIVATHSA SUBRAHMANYAM M	Counsel for Petitioner	

ORDER

Counsel for the Petitioner is present. Upon notice, the Corporate Debtor is being represented by junior Counsel for Mr. B. Dhanaraj, Advocate, who undertakes to file Vakalath on behalf of the Corporate Debtor by today itself and reply shall be filed within ten days from today. Post this matter on **14.11.2019**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)